

Monthly Disposal Statement of Hon'ble President/Members**November,2018****DELHI BENCH**

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	03
ANIL CHOUDHARY	37
BIJAY KUMAR	43
RACHNA GUPTA	32
C.L.MAHAR	
Total	

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	46
C J MATHEW	
S.K.MOHANTY	19
SANJIV SRIVASTAVA	46
Total	

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	53
SULEKHA BEEVI CS	62
P DINESHA	36
Total	

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	104
V.PADMANABHAN	73

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	
RAJU	
Total	

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	68
P.ANJANI KUMAR	

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	131
DEVENDER SINGH	
Total	

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	
P. VENKATA RAO	
Total	

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	
ARCHNA WADHWA	166
Total	

Total Disposal: -